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Title: Need to provide ration to migrant workers through PDS outlets.

SHRI DHARMENDRA PRADHAN (DEOGARH): A large number of poor people migrate to places other than their place of birth in search of work for the better part of the year (8-9 months). However, since ration cards entitle the card holder to ration based on only one address of residence, migrant workers are not authorized to ration at any PDS outlet (Fair Price Shop) other than the one they are registered with. Transferring the card would work only if the whole family of the migrant worker shifts to a new address since ration cards are issued on family basis and not for individuals. It is, therefore, required to devise a method to allow migrant workers and other floating population to be able to utilize ration cards at their work place while allowing family to utilize the card at the residence address at the same time.